

CCA152/04  
O.A. 368/97

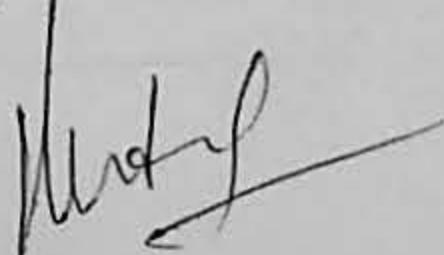
23.03.2006

HON'BLE MR. K.B.S. Rajan, J.M.  
HON'BLE MR. A. K. Singh, A. M.

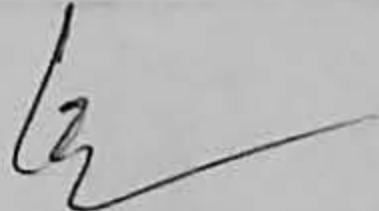
For Applicant: Sri D. Tiwari for Sri S.S.  
Sharma

For Respondents: Sri A.K. Gaur

CCA 152/04 has been filed for alleged non-compliance of the order-dated 20.10.2003. While the CCP was filed sometimes in October 2004. By officer order dated 7.6.2005, the respondents have complied with the order and the applicant was promoted in the erstwhile scale of 840-1040. In all fairness the applicant should not have further process this CCA. The case is lingering on. We are satisfied that the compliance has been made. Proceedings are dropped and notices are discharged. However, if any grievance still subsists the applicant may move appropriate application either in this CCA or by different OA.



AM



JM

/pc/